

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3533
ANSWERED ON:12.12.2002
LEASING OF RAILWAY LAND
UMMAREDDY VENKATESWARLU

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government have been increasing their income through leasing of parking lots and such other facilities;
- (b) if so, whether any guidelines have been issued by the Railway Board to various zones on how to administer such facilities for the benefit of the public;
- (c) if so, the details thereof;
- (d) if not, the reasons therefore;
- (e) whether any specific objective has been stated for spending money through leasing of various sites and facilities outside railway stations; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BANDARU DATTATRAYA)

- (a): Yes, Sir.
- (b) & (c): Guidelines have been issued from Railway Board to Zonal Railways for various uses of land/spaces including leasing of parking space at station premises, commercial use of land/air-space at selective locations, depending upon the potential. The parking space at the station premises is leased to the highest bidder through open tender.
- (d): Does not arise.
- (e) & (f): The expenditure on Railways is incurred out of the Railway revenue. No distinction as to the source of revenue is made while incurring the expenditure.